

- (3) (G.S.R. 172 (E)/Ess.Com/Sugarcane dated the 22nd March 2006, notifying the Statutory Minimum Price (SMP) of sugarcane for 2005-2006 sugar season. [Placed in Library. For (1) and (4) See No. LT. 4193/06]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Consumer Affairs, Food and Public Distribution, Department of Food and Public Distribution) and the Central Warehousing Corporation, for the year 2006-2007. [Placed in Library. See No. LT. 4194/06]

REPORT OF COMMITTEE ON EMPOWERMENT OF WOMEN

SHRIMATI MAYA SINGH (Madhya Pradesh): Sir I lay on the Table a copy (in English and Hindi) of the Fifth Report of the Committee on Empowerment of Women (2005-2006) on "Working Conditions of Women in Handicraft Sector".

RE-NOMINATION ON PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: I have to inform Members that I have re-nominated Shri Kalraj Mishra as a Member of the Panel of Vice-Chairmen from 11th May, 2006.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a fax has been received from Shri Ekanath K. Thakur stating that he is unable to attend the House due to his indifferent health. He has, therefore, requested for grant of leave of absence from 10th May, 2006 to 23rd May, 2006, that is, the end of the current Session of the Rajya Sabha. Does he have the permission of the House for remaining absent from 10th May to 23rd May, 2006 of the current session of the Rajya Sabha?

(No Hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.